



# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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## PART III Notifications by Heads of Departments Agriculture Development and Farmers' Welfare Department

### e-TENDER NOTICE

No. C-741/2017/e-tender/Dried Unhusked Areca nut.  
12th March 2018.

e-Tenders in single cover system are invited from competent bidder for the sale of 13000 Kg. Dried areca nut at Seed Garden Complex, Munderi, Malappuram. The tender is to be submitted as e-tenders through <https://etenders.kerala.gov.in>. Since this is an e-tender, only those bidders who have enrolled in the above portal with their own Digital Signature Certificate (DSC) can participate in the tender. e-Tender document and other details can be obtained from the above e-portal.

Tender ID—2018\_AGRI\_195988\_1.

Tender Number with PAC—C.741/2017/e-tender/Areca nut—` 15.6 Lakhs.

E. M. D.—2.5% of PAC in online payment.

Gaz. No. 14/2018/DTP (Agriculture).

Security Deposit—5% of total contract amount inclusive of E.M.D.

Cost of e-Tender (online submission)—` 2,500 + GST @ 5% (` 125) = ` 2,625.

Document sale start date—14-3-2018.

Document sale end date—31-3-2018.

Bid submission start date—14-3-2018.

Last date & time of receipt of e-Tender—5-4-2018, 5 p. m.

Date and time of opening of e-Tender:

Financial Bid—9-4-2018, 11 a. m.

Date up to which the rates are to remain firm for acceptance—31-5-2018.

The bidder desiring to take part in the bid shall log into <https://etenders.kerala.gov.in/> and then select tender and initiate payment. Bidders will be directed to the payment gateway page of the State Bank of India. There are two options-(1) State Bank of India (SBI Net banking payment) and (2) Payment through NEFT from other banks to the payment gateway of SBI.

For obtaining Digital Signature Certificate (DSC) and necessary portal enrolment bidders can visit the website <https://etenders.kerala.gov.in>

Tenders will be opened in the online presence of such bidders or their authorized representatives who have logged in at the prescribed time of opening technical & financial bids. If the date fixed for opening happens to be a holiday/due to net failure the tenders will be opened in the next working day, at the same time.

The price of the e-tender, tender form shall be received only through online payment SBI/NEFT from other banks.

Scanned copy of the agreement in the prescribed format in Kerala Stamp Paper worth ₹ 200 should be submitted online and original to the undersigned before the opening of the e-tender.

The cost should be quoted in Indian Currency only.

Details with respect to the e-tender and the details of specifications of the item to be purchased can be obtained from the e-tender website <https://etenders.kerala.gov.in>

The decision of The Deputy Director of Agriculture, Seed Garden Complex, Munderi, Malappuram District, Pin-679 334 will be final for the award of the contract.

The right of acceptance or rejection of e-tender without assigning any reason is solemnly vested with The Deputy Director of Agriculture, Seed Garden Complex, Munderi, Malappuram District, Pin-679 334.

The rules and regulations prescribed for e-tenders by the Government of Kerala shall be applicable to this e-tender also.

Any legal disputes that may arise in relation to the e-tender formalities will be restricted to the jurisdiction of Malappuram District Court. Communications are to be addressed to:

The Deputy Director of Agriculture,  
Seed Garden Complex, Munderi,  
Malappuram District-679 334  
Phone: 04931-209044,  
Email: [sgcmunderi@gmail.com](mailto:sgcmunderi@gmail.com)

Seed Garden Complex,  
Munderi, Malappuram.

(Sd.)  
For Deputy Director  
of Agriculture.